



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar

Notification,
Srinagar, the 5th June, 2018.

SRO 255 - In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government hereby directs that after proviso to sub-rule (3) of rule 11 of the Jammu and Kashmir Administrative Service Rules, 2008, the following proviso shall be added; namely:-

"provided further that this sub-rule shall be applicable in respect of the officers appointed in the feeding services upto 31.12.2008".

By order of the Government of Jammu & Kashmir.


(Khurshid Ahmed)

Commissioner/Secretary to the Government

No.GAD(Ser)Genl/200/09

Dated: 05-06-2018

Copy to:

1. All Financial Commissioners.
2. Vice-Chairman/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Director General of Police, J&K.
5. Principal Secretary to the Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Principal Secretary to the Chief Minister.
9. All Commissioners/Secretaries to the Government.
10. Chairperson, J&K Special Tribunal.
11. Divisional Commissioner, Jammu/Kashmir.

12. Secretary, J&K Public Service Commission.
13. All Heads of Departments/Managing Directors.
14. Director Estates, J&K.
15. Director Archives, Archaeology and Museums.
16. Director Information, J&K.
17. All Deputy Commissioners.
18. Secretary, J&K Legislative Assembly/Council.
19. Secretary, J&K Services Selection Board.
20. OSD with the Deputy Chief Minister.
21. General Manager, Government Press, Srinagar/Jammu.
22. Private Secretaries to all Cabinet Ministers/Minister of State.
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Commissioner/Secretary to the Government,
General Administration Department.
25. Incharge website, GAD.
26. Government order file/Stock file.